

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.12.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5811 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Timex Bond Industries Pvt. Ltd. Vs. Deist Industries Pvt. Ltd.	Saakaar Sardana
2.	I.A. No. 5817 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	DSK Anandghan Vs. Manoj Kumar Agarwal	Kushal Choudhary
3.	I.A. No. 5824 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Damodar Valley Corporation Vs. Mackeil Ispat & Forging Ltd. & Anr.	Madhumita Bhattacharjee
4.	I.A. No. 5816 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Rahul Jain Vs. Nilesh Sharma	Shivam Kumar
5.	I.A. No. 5825 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Shraddha Enterprises Vs. Simplex Infrastructure Ltd.	Shivam Kumar
6.	I.A. No. 5812 of 2023 in Comp. App. (AT) No. __ of 2023	B.P.C. Plastics Pvt. Ltd. & Anr. Vs. Registrar of Companies, Kanpur	Sameer Srivastava
7.	I.A. No. 5899 of 2023 in Comp. App. (AT) No. __ of 2023	Sandeep Garg Vs. Praveen Bansal	Manish Paliwal

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Assistant Registrar